

Annexure-B (Exhibit 1)													
Name of the corporate debtor : Ananya Wood Private Limited													
Date of commencement of CIRP :02.02.2024													
List of creditors as on 28.02.2025													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
													Amount in Rs.
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	13.02.2024	85,10,92,589.89	85,10,92,589.89	Unsecured	85,10,92,589.89	No	43.30%	-	-	-		
2	Canara Bank	16.02.2024	16,03,82,892.67	16,03,82,892.67	Unsecured	16,03,82,892.67	No	8.16%	-	-	-		
3	Bank of Baroda	09.05.2024	20,25,08,958.19	20,25,08,958.19	Unsecured	20,25,08,958.19	No	10.30%	-	-	-		
	Total		1,21,39,84,440.75	1,21,39,84,440.75	-	1,21,39,84,440.75		61.77%	-	-	-	-	